

(d) whether Government intends to frame a separate comprehensive law for distance selling?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) The Consumer Protection Act, 1986 covers all transactions of any goods and services bought or agreed to be bought by a consumer for a consideration. This includes those bought through distance selling also.

(c) The data is not centrally maintained.

(d) No, in view of (a) and (b) above.

Decontrolling of sugar industry

†2667. SHRI ISHWARLAL

SHANKARLAL JAIN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether a committee of experts has been constituted to investigate the issues regarding decontrolling of sugar industry;

(b) whether the Indian Sugar Mills Association (ISMA) and National Federation of Cooperative Sugar Factories Limited (NFCSF) had appealed for the partial decontrolling of the sugar industry;

(c) whether this committee would consider all the matters related to this issue at the earliest; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Yes, Sir. Yes, Sir.

(c) and (d) The committee constituted on 20.01.2012, under the Chairmanship of Dr. C. Rangarajan, Chairman, Economic Advisory Council (EAC) to Prime Minister would look into all the issues of deregulation of sugar sector.

Food inflation

2668. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether food inflation has slumped into negative;

(b) if so, the details thereof;

†Original notice of the question was received in Hindi.